To

All Chief Commissioners/ Directors General in CBIC.

Subject:- General Election to Legislative Assembly of Jharkhand, 2019 and some bye-elections – Briefing meeting of Expenditure Observers – Reg.

Sir,


2. The concerned Chief Commissioner/ Director General is requested that the Shri B. G. Krishnan, IRS (C&CE):2008 (R-22218) under their control, appointed as Expenditure Observer, may be instructed to ensure his presence in the Briefing Meeting at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakyapuri, New Delhi-110021 on 02.11.2019 at 09:00 AM.

Yours faithfully,

Encl. As above (02 pages).

(S.A. Ansari)

Under Secretary to the Government of India
Tel. 2309 5529

Copy to:-

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

2. Shri Rajan Jain, Under Secretary, Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India
MOST IMMEDIATE
By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

To:
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Legislative Assembly of Jharkhand, 2019 and some bye-elections—
Briefing meeting of Expenditure Observers – Reg.

Sir,

I am directed to state that in exercise of the power conferred on it by Article 324 of
Constitution and Section 20B of the Representation of the People Act, 1951, the Election
Commission hereby appoints Sh. B. G. Krishnan, IRS(C&CE):2008 (R-22218) as
Expenditure Observer for General Election to Legislative Assembly of Jharkhand, 2019 and
some bye-elections. The Commission has organized a briefing meeting for the Expenditure
Observer on 02.11.2019 at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal
Marg, Chanakyapuri, New Delhi-110021.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of
the Representation of the People Act, 1951, he will be deemed to be on deputation to the
Election Commission from now till the completion of elections. Working as Observer of the
Election Commission he will be subject to the control, superintendence and discipline of the
Election Commission with respect to his duties performed as Observer.

3. The Observer is entitled for TA/DA as admissible on tour. He will draw TA/DA from
his Ministry/Department/Office. The expenditure will be debitable to the Budget grant of his
Ministry or Department/Office. He is also entitled to travel by air by any scheduled
commercial flight of any airlines. However, whenever he travels by train, it shall be as per his
entitled class.

4. The Officer is also required to go through “Compendium of Instructions on
Election Expenditure Monitoring (February, 2019)” available on the ECI website
www.eci.gov.in-Compendium of Instructions-Compendium of Instructions on Election
Expenditure Monitoring (February, 2019) and www.eci.gov.in-MENU-ECI Officials-
Observer’s Portal-Link to Observer Portal-Compendium of Instructions on Election
Expenditure Monitoring (February, 2019).
5. The officer may be informed that-

(i) The officer is required to upload his photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his/her name. The officer should change his passwords on first login, if he so wish.

(iii) The officer is requested to remain in contact with his Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.

(v) Failure to attend briefing session may result in disciplinary action.

6. In this connection, I am directed to request you to intimate the Expenditure Observer immediately, with directions to ensure his presence in the Briefing Meeting at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakyapuri, New Delhi-110021 on 02.11.2019 without fail. The Expenditure Observer may be informed to report at 09:00 AM for registration followed by briefing by the Commission.

7. The receipt of the letter by Expenditure Observer and the delivery of the same may be confirmed in writing to the Commission by 01.11.2019 (F/N).

Yours faithfully,

[Signature]

(RAJAN JAIN)
UNDER SECRETARY